

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SIVA INDUSTRIES
AND HOLDINGS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SIVA INDUSTRIES AND HOLDINGS LIMITED
2.	Date of incorporation of corporate debtor	23 rd Feb 1994
3.	Authority under which corporate debtor is incorporated /registered	REGISTRAR OF COMPANIES, CHENNAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01134TN1994PLC026861
5.	Address of the registered office and principal office (if any) of corporate debtor	OLD NO 19, NEW NO 32, CATHEDRAL GARDEN ROAD, NUNGAMBAKKAM, CHENNAI – 600 034
6.	Date of closure of Insolvency Resolution Process	12-08-2021
7.	Liquidation commencement date of corporate debtor	Order for liquidation passed on 12th August 2021 . However, the same was received through WhatsApp on 14th August 2021 . Order was received from NCLT through mail on 17th August 2021 .
8.	Name and registration number of the insolvency professional acting as liquidator	AYYAMPALAYAM VENKATESAN ARUN Reg No.: IBBI/IPA-001/IP-P01079/2017-18/11792
9.	Address and e-mail of the liquidator, as registered with the Board	RAM'S COURT, 10/2, BALAJI NAGAR IST CROSS, ADVAITHA ASHRAM ROAD SALEM, TAMIL NADU – 636 004 E-mail: avarun77@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	"AKSHAYAM", 4 TH FLOOR, OLD NO:4/1, NEW NO: 153-B, SUGAVANESWARA STREET, SALEM – 636 004 E-mail: sivaindustriesslp@gmail.com
11.	Last date for submission of claims	11-09-2021 (11 th September 2021)

Notice is hereby given that the **National Company Law Tribunal, Chennai Division Bench II** has ordered the commencement of liquidation of the **SIVA INDUSTRIES AND HOLDINGS LIMITED** on 12th August, 2021.

The stakeholders of **SIVA INDUSTRIES AND HOLDINGS LIMITED** are hereby called upon to submit their claims with proof on or before 11th September 2021, to the liquidator at the address mentioned against **item No.10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Place: Salem
Date: 18th August 2021


Ayyampalayam Venkatesan Arun
Name and signature of Liquidator
Reg No.: IBBI/IPA-001/IP-P01079/2017-18/11792

